

**Central Administrative Tribunal
Principal Bench
New Delhi**

OA No.812/2018

New Delhi, this the 5th day of July, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Gajender
Aged about 24 years
S/o Shri Jagdev Singh
R/o E-56/5
Krishna Park, Khanpur
Devli Road, Delhi
(Roll No.2201022323). Applicant

(By Advocate:Shri U.Srivastava)

Versus

1. The Staff Selection Commission through its
Chairman
Lodhi Road,
New Delhi.
2. The Delhi Police through the Commissioner of Police
ITO, IP Estate, New Delhi.
3. The Dy. Commissioner of Police,
Recruitment Cell
New Police Line, Kingsway Camp
Delhi. Respondents

(By Advocate:Shri C.Bheemanna & Ms. P.K.Gupta)

ORDER (Oral)

By Hon'ble Mr. V. Ajay Kumar,

Shri U.Srivstava, learned counsel for the applicant submits that the OA becomes infructuous. Accordingly, the same is dismissed as infructuous.

**(Praveen Mahajan)
MEMBER(A)**

**(V. Ajay Kumar)
MEMBER (J)**

